

THE MINISTER OF STATE³ IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) Yes Sir.

(b) The Nagaland Government did complain some time ago about the violation of one of the four interim agreements on the Assam-Nagaland boundary. A copy of this particular agreement which relates to Kakadanga Forest is laid on the Table of the House. [Placed in Library. See No. LT-4095/72.] Nagaland's complaint appeared to be that the villagers of Yimpang, Champang, Old Tsori and New Tsori, who had cultivation in this forest area since long, were being deprived of their rights of cultivation by the Assam Government bringing in new settlers. After inquiry, the Assam Government have denied these allegations and stated that no land in this forest area was under actual cultivation of the villagers of the said villages, nor has any new settlement been given in this forest area after the signing of the interim agreement on the 23rd May, 1972.

Meeting of Central Council of Advisory Council of Industries

***526. SHRI PRABHUDAS PATEL: SHRI GIRIDHAR GOMAN-
GO:**

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether a meeting of the Central Advisory Council of Industries was held on 18th November, 1972; and

(b) if so, the subjects discussed therein?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) The subjects discussed therein were:—

(i) General economic situation and industrial development;

(ii) Fuller utilisation of installed capacity;

(iii) Self-reliance with particular reference to machine building industry; and

(iv) Technological support to industry.

Application for a patent on Development of Phosphors for Cathode Ray Tube

***529. SHRI K. KODANDA RAMI REDDY:** Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether there is a controversy going on in the National Physical Laboratory since 1968 with regard to an application for a patent on the development of Phosphors for the Cathode Ray tube;

(b) whether this important patent which is supposed to save crores of rupees in foreign exchange, is being withheld for the last three or four years; and

(c) if so, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (c). During the year 1966-67, for Scientists of the National Physical Laboratory (NPL) started work on phosphor for Cathode Ray Tubes. In 1968, partial success was achieved. This phosphor, however, depended on imported raw material and even under ultra-violet light did not have the required luminous out put and spectral response as compared to imported phosphors. It was also not profitably suitable for production.

The leader of the team, however sought permission to file a patent for this phosphor which was granted. He resigned in September, 1969